

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.03-IA/1004(AHM)2024  
in  
**CP(IB) 179 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Punjab National Bank  
V/s  
Telstar Industries Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 08/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Tirath Nayak, Adv.  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

Learned counsel for the applicant appears and requests this matter may be adjourned along with the main matter coming up for 31.07.2024.

At the request of the counsel for the applicant matters stands adjourned.

Re-list on 31.07.2024

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**